

Capacity to Manufacture Components by Indian Industry for Atomic Plants

4305. SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Indian industries in both public and private sectors have attained the desired capacity to manufacture complex and high precision and heavy components required for the atomic plants of our country ; and

(b) whether Government have made any assessment to find out the percentage of equipment that can be fabricated within the country for setting up of atomic Plants with indigenous components ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE & TECHNOLOGY AND ELECTRONICS (SHRI C.P.N. SINGH) (a) Yes, Sir.

(b) It is estimated that at present about 90% of the equipment required for a nuclear power station can be manufactured in the country with indigenous material/components.

Suicide in Taj Hotel Delhi

4306. SHRI K. LAKKAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a man jumped to death by a fall from the Taj Hotel, Delhi;

(b) whether Hotel authorities tried to suppress the identity of the deceased and the case ; and

(c) if so, the facts about the case and the action proposed against the Hotel management ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) & (c). On 21st September, 1980 at about 3 P.M. the Security Officer Taj Hotel Delhi telephonically informed Police Station Tuglak Road, that a man had jumped from the 13th storey of the Hotel and had died on the spot. This report was recorded in the Daily Diary of the Police Station and inquest proceedings u/s 174 Cr. P.C. were held by the S.H.O. Tuglak Road. As the identity of

the deceased was not known, wireless messages were flashed and the news was given to the press. Later on the deceased was identified by Shri S.K. Chhibbar as his step-son. On enquiry no foul play has come to notice and it is also not correct that the Hotel Authorities had tried to suppress the case and identity of the deceased. The question of taking any action against the Hotel management, therefore, does not arise.

Agreement with Yugoslavia for Cooperation in Nuclear Energy

4307. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state :

(a) whether during the visit of the Prime Minister of Yugoslavia in September this year, any agreement between India and Yugoslavia for mutual cooperation between the two countries in the field of nuclear energy was reached ; and

(b) if so, the outcome of the talks held in this regard and the terms of the agreement, if any reached ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE & TECHNOLOGY AND ELECTRONICS (SHRI C.P.N. SINGH) : (a) and (b) No, Sir, The Agreement between India and Yugoslavia for cooperation in the peaceful utilisation of atomic energy was concluded on March 16, 1979. The Agreement provides for fellowships for training of scientists, exchange of unclassified information, exchange of scientific visits, lease or sale of material and equipment and carrying out of collaborative programmes as may be mutually agreed upon from time to time.

Implementation of Payment of Minimum Wages to Farm Labour.

4308. SHRI G.S. REDDY : Will the Minister of LABOUR be pleased to state :

(a) whether minimum wages in agriculture fixed by various State Governments have been implemented at the farm level ;

(b) whether any authoritative study in this respect has been conducted by Government or sponsored by it ; and

(c) if so, the findings thereof ?